

FORM A
PUBLIC ANNOUNCEMENT
[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF M&C SAATCHI COMMUNICATIONS PRIVATE LIMITED

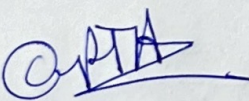
1.	NAME OF CORPORATE PERSON	M&C SAATCHI COMMUNICATIONS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	October 13, 2005
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, NCT of Delhi & Haryana
4.	CORPORATE IDENTITY NUMBER	U74300DL2005PTC141682
5.	ADDRESS OF THE REGISTERED OFFICE OF CORPORATE PERSON	Flat No. 270-D, Pocket C Mayur Vihar, Phase II, New Delhi-110091
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	Wednesday, December 21, 2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Chetan Gupta IBBI Registration No.: IBBI/IPA-002/IPN01168/2021-2022/13950 Address: 604-605, PP City Centre, Road No. 44, Pitampura, Delhi - 110034 Mail id: chetan.gupta@apacandassociates.com Phone no.: 9818188855
8.	LAST DATE FOR SUBMISSION OF CLAIMS	January 20, 2023

Notice is hereby given that the M&C Saatchi Communications Private Limited has commenced voluntary liquidation on Wednesday, December 21, 2022.

The stakeholders of M&C Saatchi Communications Limited are hereby called upon to submit a proof of their claims, on or before January 20, 2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Chetan Gupta

IBBI Registration No.: IBBI/IPA-002/IPN01168/2021-2022/13950

(Voluntary Liquidator)

9818188855

Date: December 22, 2022

Place: New Delhi



Published on 23/Dec/2022:

- (1) Financial Express - English
(2) Jansatta - Hindi

